(a) what steps Government propose to take to solve the humanitarian problem of 54 missing Indian defence personnel believed to be in Pakistan custody;

(b) if these POWs are considered as dead, have their families been given benefits that accrue to families of defence personnel who die in action; and

(c) if they are considered alive, are their families being given their salaries?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) The matter has been taken up on several occasions with Pakistan at various levels including that of Prime Minister. During his visit to Pakistan from 20-21 February, 1999, Prime Minister raised this issue with the Prime Minister of Pakistan and the two sides appointed a two-member committee at Ministerial level to examine humanitarian issues, including that of the missing personnel. The matter was also raised in the official-level discussions held with Pakistan in March, 1999. The Pakistani side stated that there were no Indian POWs in their custody, but agreed to re-examine the matter afresh. Government would continue to pursue this matter with Pakistan.

(b) and (c) All the missing defence personnel of 1965 and 1971 wars, after a lapse of 7 years, have been presumed to be killed and their families are given liberalised pensionary awards, which include liberalised family pension, gratuity, children allowance and education allowance for children.

Foreign Donations for Christian Voluntary Organisations

*87. SHRI DINA NATH MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the Christian missionaries and Christian voluntary organisations which received money from foreign sources from 1990-91 till date and the amount thereof; and

(b) the names of the donor countries and agencies from whom the amounts have been received?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI): (a) and (b) The names of the voluntary organisations, including religious ones, which have been in receipt of foreign contribution, during the period from 1991-92 to 1997-98, under the provisions of the Foreign Contribution (Regulation)

Act, 1976, have been published in the Annual Reports for the respective years, brought out by the Ministry of Home Affairs (Foreigners Division). Copies of the Annual reports from 1991-92 upto 1997-98, have been placed in the Parliament Library. The report for 1998-99 is being compiled. The report for the year 1999-2000 is not yet due. The names of the donor countries alongwith total amount received from each have been mentioned in the Annual Reports for the respective years, from 1991-92 onwards.

Counterfeit Indian Currency

*88. DR. ALLADI P. RAJKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a bag containing Rs. three lakh counterfeit Indian currency has been detected in New Delhi in January, 2000;

(b) if so, the facts thereof; and

(c) the action taken against those involved in printing such counterfeit notes and circulating them?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Delhi Police in a raid conducted on 24th January, 2000 seized, *inter-alia,* fake Indian currency notes worth Rs. 50,000/-from a Pak national at a parking area near Karol Bagh. This eventually led to further seizure of fake currency notes worth Rs.7,69,800/-from him and his other associates. Delhi Police have registered two FIRs in connection with these seizures and arrested eleven persons including two Pak nationals.

Schemes for Development of Jute Products

*89. SHRI SANTOSH BAGRODIA: Will the Minister of TEXTILES be pleased to state:

(a) What are the details of (i) Special Jute Development Fund Programmes, (ii) Jute Modernisation Fund Scheme, (iii) UNDP Aided Jute Development Projects, (iv) Market Assistance Scheme through JMDC, (v) Constitution of National Centre for Jute Diversification schemes during the last five years with the total amount sanctioned every year, the total amount spent and the effective results thereof;

(b) whether Government plan to close down any of these schemes and if so, what are the reasons for such closure; and

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